

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY 2020 / 21ST VAISAKHA, 1942

BA NO.2542 OF 2020

(Crime No. 14/2020 of Excise Range Office, Thodupuzha)

Petitioner/Accused:

Shinto Varkey, aged 33 years, S/o. Varkey Ulahanan, Mathamkunnel House, Muttukandam Kara, Vannapuram Village, Thodupuzha.

By Adv. Biju C. Abraham

Respondent/Complainant:

1. State of Kerala represented by Public Prosecutor, High Court of Kerala, Ernakulam.
2. Excise Inspector, Excise Range Office, Thodupuzha.

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2542 of 2020

Dated this the 11th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that the petitioner wants to withdraw this bail application. Hence this bail application is dismissed as withdrawn.

**P.V.KUNHIKRISHNAN
JUDGE**

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